



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar

Subject: Condemnation of Vehicles.

Reference: 1. High Court Letter No. 12828/AC dated-07.07.2018.  
2. Director State Motor Garage J&K Srinagar letter  
No. RKVC-18(D)/48/SMGJ/9860-61 dated-  
05.03.2018.

**GOVERNMENT ORDER NO: 4666 -LD(A) OF 2018**  
**D A T E : 28 - 08 - 2018**

On the recommendation of the Registrar General, J&K High Court and on basis of the report submitted by the Survey Committee headed by the Deputy Director, State Motor Garages, Srinagar, sanction is hereby accorded to the condemnation of the below mentioned vehicles belonging to the Hon'ble High Court subject to the condition that the same shall be auctioned through State Motor Garages after observing all codal formalities.

S. No	Vehicle Reg. NO	Type of vehicle	Model
1.	JKO2T-0087	Esteem	2003
2.	JKO2T-0037	Esteem	2003
3.	JKO2T-0073	Esteem	2003
4.	JKO2T-0047	Esteem	2003
5.	JKO2W-1929	Gypsy	2004
6.	JKO2R-1000	Amb. Car	2002
7.	JKO2AC-7312	Amb. Car	2006
8.	JKE-77	Amb. Car	1987
9.	JKO2F-2222	Amb. Car	1995
10.	JKO2F-3232	Maruti Van	1995
11.	JKO2E-111	Contessa	1994
12.	JKO2E-0001	Amb. Car	1994
13.	JKO2H-1111	Amb. Car	1997
14.	JKO2X-6161	Amb. Car	2005
15.	JKE-333	Contessa	1987

*incharge web site*  
(B)

This issues with the concurrence of Director Finance Department of Law, Justice and P.A.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Abdul Majid Bhat)**  
**Secretary to Government**

Dated: 28-08-2018.

No: LD(A) 2007/12-Misc

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commissioner Secretary to Government, Transport Department.
3. Commissioner Secretary to Government, General Administration Department.
4. Registrar General J&K High Court Srinagar.
5. Director State Motor Garages. Deputy Registrar, (GS), J&K High Court, Jammu.
6. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
7.  Incharge, Web Site.
8. Government Order file
9. Concerned file.

*Ashish Gupta*  
28/08/18

**(Ashish Gupta)**  
**Deputy Legal Remembrancer**

*[Signature]*  
28/8

*[Signature]*  
28/08